

(J.H.C. Sch. 1-7)
H.C.MISHRA
REGISTRAR GENERAL
JHARKHAND HIGH COURT
RANCHI

☎ : 2481449 (O)
2481116 (F)
File No. XIX(9)/1/2001/Apptt.

Letter No.: / Apptt.
Dated the 31st March, 2011

To
All the District & Sessions Judges
including Judicial Commissioner, Ranchi

Sir,

In continuation to this Court's Letter No.08/ R.G., dated 08.03.2011, I am to request you to proceed in accordance with the Order dated 07.03.2011 passed by Hon'ble Court in W.P.(S) No. 2872 of 2009 in the matter of 'Pravas Kumar Singh & Others Vs. The State of Jharkhand & Others'. The copy of the aforesaid order is available on the official website of Jharkhand High Court, Ranchi.

Yours faithfully,

Sd/- H.C.Mishra

Registrar General

Memo.No. 8048-49/Apptt.

Dated Ranchi , the 31st March, 2011

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi and the Secretary to the Government, Law (Judicial) Department, Government of Jharkhand, Ranchi enclosing copies of Court's Letter No.08/ R.G., dated 08.03.2011 as well as copy of Order dated 07.03.2011 passed by Hon'ble Court in W.P.(S) No. 2872 of 2009 in the matter of 'Pravas Kumar Singh & Others Vs. The State of Jharkhand & Others' with a request to do the needful in the matter at their end.


Registrar General